

## TRIPURA



## GAZETTE

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PART-- I --Orders and Notifications by the Government of Tripura, the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA  
EDUCATION (HIGHER) DEPARTMENT.

No. F. 1 (141)-DHE/Estt(G)/07(L)/825(9)

Dated, Agartala, the 20th June, 2018.

## NOTIFICATION

In public interest, the Governor of Tripura has been pleased to order transfer of Sri Prasun Datta, Lecturer in Information Technology, Women's Polytechnic, Hapania now working on deputation at North District Polytechnic, Dharmanagar to Gomati District Polytechnic, Fulkuamari, Udaipur with his existing pay and allowances in his existing scale of pay with immediate effect.

2. Sri Datta will function as Principal-in-charge, Gomati District Polytechnic, Fulkuamari, Udaipur by way of joining in the establishment until further order and take over the charge from Sri Nabarun Dasgupta, Associate Professor, TIT, Narsingarh existing Principal-in-charge, Gomati District Polytechnic.

3. The Principal, Women's Polytechnic is requested to release Sri Prasun Datta, Lecturer in IT now on deputation at North District Polytechnic Dharmanagar as early as possible with a view to join to his new place of posting at Gomati District Polytechnic, Fulkuamari, Udaipur.

4 The Governor of Tripura further pleased to order that the deputation services of Sri Nabarun Dasgupta, Associate Professor in Mechanical Engineering. TIT now functioning as Principal-in-charge, Gomati District Polytechnic, Fulkumari, Udaipur is hereby withdrawn with immediate effect. Sri Dasgupta will hand over the charge to Sri Prasun Datta on joining to the Gomati District Polytechnic, Fulkumari, Udaipur and thereafter report for his duties to the Principal-in-charge TIT, Narsingarh in due course.

5. The both the incumbents concern shall report for their duties by way of submitting one sided G.F.R-33 in the establishments with intimation to the Directorate of Higher Education.

By order of the Governor,

**Sd/- Illegible**  
Under Secretary to the  
Government of Tripura.